

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III (SPECIAL BENCH)**

Item No.205
IA-1249/2022
In
IB-516(ND)/2021

IN THE MATTER OF:

Dhanvirdhi Consultants Pvt. Ltd.

.....APPLICANT/PETITIONER

Vs

SPML Infra Ltd.

.....RESPONDENT

SECTION

U/s 7 of IBC, 2016

Order delivered on 02.11.2022

CORAM:

**DR. BINOD KUMAR SINHA
MEMBER (TECHNICAL)**

**JUSTICE TELAPROLU RAJANI
MEMBER (JUDICIAL)**

PRESENT:

For the Applicant : Adv. Ms. Surbhi Anand, Adv. Ms. Sweta Mohanty

For the Respondent :

ORDER

IA-1249/2022 :

Heard Ms. Sweta Mohanty, Ld. Counsel appearing on behalf of the
Financial Creditor.

List the matter before the Regular Bench on 21.11.2022.

—sd—

**(DR. BINOD KUMAR SINHA)
MEMBER (TECHNICAL)**

—sd—

**(JUSTICE TELAPROLU RAJANI)
MEMBER (JUDICIAL)**

Surjit